

ITEM NO.31

COURT NO.10

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2012  
CRLMP.NO(s). 15722

(From the judgement and order dated 13/12/2011 in CRLA No.898/2007  
of The HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P.

Petitioner(s)

VERSUS

MOHAN & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 03/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Mr. C.D. Singh,Adv.  
Ms. Sakshi Kakkar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.  
Issue notice.

| (NARENDRA PRASAD)  
| COURT MASTER

| | (RENUKA SADANA)  
| | COURT MASTER